## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1710 ANSWERED ON:05.03.2015 AMENDMENT IN EPC MODE Pradhan Shri Nagendra Kumar;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to introduce certain amendments in the engineering Procurement and Construction (EPC) policy;

(b) if so, the details thereof along with the reasons therefor;

(c) the manner in which the new provisions are likely to be beneficial with regard to construction of national highways; and

(d) the time by which a final decision regarding the new provision in likely to be taken?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (d) : The Contract documents are evolutionary in nature and undergo changes based on the feedback received from the stakeholders from time to time. Recently Ministry has brought modification regarding provision of Defects Liability Period (DLP) and Maintenance period for the road works from two years to four years in Model Engineering Procurement and Construction (EPC) document. This will further enhance the quality of works executed by the contractors.